

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

33

C.P. No. 28/(MAH)/2014

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

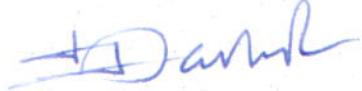
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2017

NAME OF THE PARTIES: M/s. Tushar Clothing Pvt. Ltd. & Anr.
V/s.
Mr. Ramesh D. Shah & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act, 1956 & 241-242 of the Companies Act, 2013

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
33	VIVIDH TANDON A/w SRINIVAS CHATTI i/b CYRIL AMARCHAND MANGALDAS		

ADVOCATES FOR PETITIONER

H. K. Sudhakara i/b 
HKS Legal
Advocates for the respondents

ORDER

CP 28/397-398/NCLT/MB/MAH/2014

At request of the Petitioner Counsel, list this matter on 11.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)